

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.419/2016  
CA NO.

CORAM:

PRESENT: SH. M.K.HANJURA  
Hon'ble Member(J)

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

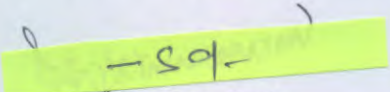
NAME OF THE COMPANY Leaseplan India Pvt. Ltd.  
V/S  
ACPL HR Services Pvt. Ltd.

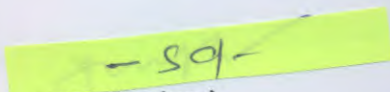
SECTION OF THE COMPANIES ACT: 433(e)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**ORDERS**

Learned Counsel for the Petitioner is present.  
List on 14.2.2017 for future further directions.

  
(R. Varadharajan)  
Member (Judicial)

  
(M.K. Hanjura)  
Member (Judicial)